

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL**WESTERN ZONE, PUNE****Original Application No. 17/2025 (WZ)**

Jayawant Jotiba Patil & Anr.

...Appellants

Versus

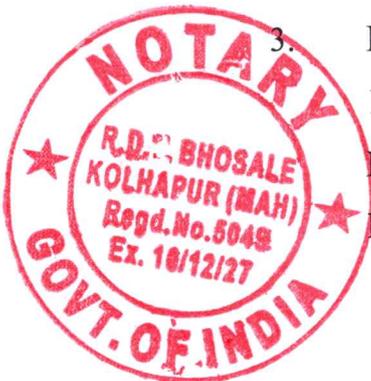
Lalchand Tobacco Products & Ors.

.....Respondents

REPLY AFFIDAVIT ON BEHALF OF RESPONDENT NOS. 4
MAHARASHTRA POLLUTION CONTROL BOARD

I, Nikhil N. Gharat, aged about 39 years, Occupation – Service, presently working as Regional Officer, Maharashtra Pollution Control Board, Kolhapur, having my office at MPCB, Udyog Bhavan Building, Near Collectorate Office, Kolhapur – 416002, do hereby solemnly affirm and state as under:-

1. That I am the Regional Officer of the Maharashtra Pollution Control Board (hereinafter referred to as "the Board") at Kolhapur and am duly authorized and competent to file this reply affidavit on behalf of Respondent No. 4.
2. I have gone through the order dated 13.06.2025 passed by this Hon'ble Tribunal and in compliance with the said order, I am filing the present affidavit.
3. I state and submit that as per the order passed by Hon'ble NGT on 13.06.2025 the Board officials visited to M/s. Lalchand Tobacco Products & observed that the Tobacco Packaging unit at 235, 8th lane, Jaysingpur, Tal. Shirol, Dist. Kolhapur is not in operation.



Also, visited to another site at 9th Lane near Panjab National Bank, Subhash Road, Jaysingpur, Tal. Shirol, Dist. Kolhapur and it was observed that, there is storage godown for Tobacco storage. During the visit no any processing of Tobacco is observed, also no any plant and machinery is observed at the said site for processing of Tobacco. The copy of said visit report dated 18.06.2025 is enclosed and marked as an Annexure-I

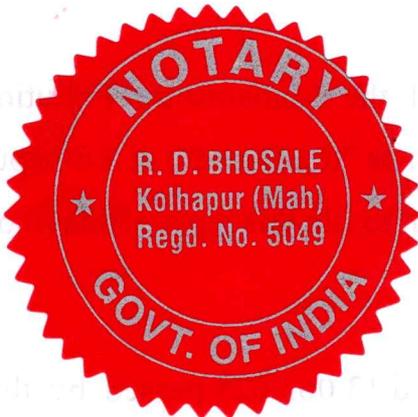
Solemnly affirmed on this 19th day of June 2025 at Kolhapur

For & on behalf respondent No. 4
Maharashtra Pollution Control Board



Nikhil N. Gharat

(Nikhil N. Gharat)
Regional Officer- MPCB, Kolhapur



Notary/Sr./No.- 9280/2024
Solemnly affirm & Signed / L. H. T. I. Before me
me by निखिल निवृक्त घरात
& State that the Contents of the Affidavit are
true and correct. Who is identified by स्वताः

R. D. Bhosale

Adv. R. D. Bhosale
Notary Public (Govt. of India)
Dist. Kolhapur.

19 JUN 2025



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MAHARASHTRA POLLUTION CONTROL BOARD
SUB REGIONAL OFFICE, KOLHAPUR.

Tel. No. (0231) 2652952, 2660448
Fax No. (0231) 2652952.
Email: srokolhapur@mpcb.gov.in



Udyog Bhavan,
Near Collector Office,
Kolhapur. 416 003.

Annexure - I

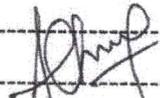
Date: 18/06/2025

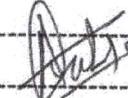
VISIT REPORT

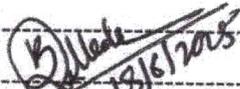
- 1) Name of Industry :- M/s. Lalchand Tobacco Product
and address :- 8th Lane, Jaychingpur, Tal. - Bhizer
Dist. - Kolhapur.
- 2) Date of Visit :- 18/06/2025
Visited By :- A.R. Patil and V.V. Killedar.
- 3) Industry Representative :- Anil Chaudhari. 9422409977
Representative dtctobacco1@gmail.com
- 4) Consent Status :- Not having
- 5) Observations :-

Visited to said unit regarding checking status of the unit as per Hon'ble court NGS court matter 17025 and made following observations.

1. At the time of visit packaging of tobacco unit at lane no. 8th is not in operation, as per representative same is not in operation from 10/06/2025, Electricity supply is not yet disconnected.
2. Also visited to the 9th lane near Punjab National Bank 273, Subhash Road, Jaychingpur in it was observed that there is storage godown for tobacco storage.
3. During the visit no any processing of tobacco is not observed, also no any plant & machinery at the site for processing of tobacco.


Anil Chaudhari
Representative


A.R. Patil
F.O.


V.V. Killedar
SRO